

(J.H.C. Sch. 1-7)

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From:
Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Pankaj Srivastava, Principal District & Sessions Judge, Garhwa,
2. Sri Sheo Narayan Singh, Principal District & Sessions Judge, Giridih,
3. Sri Pradeep Kumar Srivastava, Principal District & Sessions Judge, Koderma,
4. Sri Om Prakash Pandey No. 1, Principal District & Sessions Judge, Pakur,
5. Sri Vishnu Kant Sahay, Principal District & Sessions Judge, Latehar,
6. Sri Satyendra Kumar Singh, Principal District & Sessions Judge, Hazaribagh,
7. Sri Navneet Kumar, Judicial Commissioner, Ranchi,
8. Sri Sanjay Prasad, Principal District & Sessions Judge, Bokaro,
9. Sri Manoranjan Kavi, Principal District & Sessions Judge, Chaibasa,
10. Sri Sajjan Kumar Dubey, Principal District & Sessions Judge, Deoghar,
11. Sri Dinesh Kumar Singh, Principal District & Sessions Judge, Lohardaga (U.O.T.),
12. Sri Jai Prakash Narayan Pandey, Principal District & Sessions Judge, Chatra,
13. Sri Brajendra Nath Pandey, Principal District & Sessions Judge, Dumka,
14. Sri Vijay Kumar No. 1, Principal District & Sessions Judge, Daltonganj,
15. Sri Abni Ranjan Kumar Sinha, Principal District & Sessions Judge, Gumla,
16. Sri Ranjeet Kumar Choudhary, Principal District & Sessions Judge, Dhanbad,
17. Mrs. Seema Sinha, Principal District & Sessions Judge, Ramgarh,
18. Sri Vijai Kumar Sharma, Principal District & Sessions Judge, Simdega,
19. Sri Mithilesh Prasad, Principal District & Sessions Judge, Sahebganj,
20. Sri Bipin Bihari, Principal District & Sessions Judge, Khunti,
21. Sri Manoj Prasad, Principal District & Sessions Judge, Jamshedpur,
22. Sri Shiv Sharan Dubey, Principal District & Sessions Judge, Seraikella Kharsawan
23. Sri Pradeep Kumar Chourasia, Principal District & Sessions Judge, Jamtara (U.O.T.)
24. Sri Om Prakash Srivastava, District & Addl. Sessions Judge, Pakur,
25. Sri Vijay Kumar No. I, District & Addl. Sessions Judge, Jamtara,
26. Sri Rakesh Kumar Singh, District & Addl. Sessions Judge, Daltonganj,
27. Sri Yashwant Kumar Shahi, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Garhwa,
28. Sri Krishna Kumar, Dist. & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Deoghar,
29. Sri Shiv Pal Singh, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
30. Sri Ram Babu Gupta, District & Addl. Sessions Judge, Simdega,
31. Sri Banshi Dhar Tiwari, District & Addl. Sessions Judge, Gumla,
32. Sri Peeyush Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
33. Sri Sunil Kumar Singh No. 2, District & Addl. Sessions Judge, Giridih,
34. Ms. Babita Prasad, District & Addl. Sessions Judge, Bokaro,
35. Sri Surendra Sharma, Dist. & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Hazaribagh
36. Sri Rajesh Kumar Pandey, District & Addl. Sessions Judge, Latehar,
37. Sri Dhruva Chandra Mishra, District & Addl. Sessions Judge, Godda,

38. Sri Radha Krishan, District & Addl. Sessions Judge, Jamshedpur,
39. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
40. Sri Anuj Kumar, District & Addl. Sessions Judge, Saraikela,
41. Sri Rajeev Anand, District & Addl. Sessions Judge, Lohardaga,
42. Sri Arvind Kumar No. 1, District & Addl. Sessions Judge, Chatra,
43. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti,
44. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
45. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
46. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka,
47. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma.

Sub: - Nomination for attending Conference (C-1) on "Intellectual Property Rights (IPR)" on 16th July, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending Conference (C-1) on "**Intellectual Property Rights (IPR)**" on **16th July, 2017** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 16.07.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid Conference. Also, you are requested to attend the training alongwith tabs for ready reference to Bare Acts.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 15th July till the evening of 16th July, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- R.K. Vaish
Registrar (Administration)

Memo No. 2901 /Apptt.

Dated, Ranchi, the 06.07.17

Copy forwarded to the Principal District & Sessions Judges, Garhwa / Giridih / Koderma / Pakur / Latehar / Hazaribagh / Bokaro / Chaibasa / Deoghar / Lohardaga / Chatra / Dumka / Daltonganj / Gumla / Dhanbad / Ramgarh / Simdega / Sahebganj / Khunti / Jamshedpur / Seraikella Kharsawan / Godda including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 483/JAJ dated 13.06.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


05.07.17
Registrar (Administration)